

Annexure-5

Name of the corporate debtor: Euro Ceramics Limited; Date of commencement of liquidation: 01.12.2020; List of stakeholders as on: 30.09.2023

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant				Amount admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Government Department	Identification No.	Date of Receipt	Amount Claimed										
1	Sales Tax Department Gujarat	-	-	68,05,961		Demand	Yes	No	0.00%	0	0	0	68,05,961	Claim received during CIRP Period, however, during the liquidation process, State Tax Dept submitted delayed claim form C dated 18.06.2021 which updated on 03.09.2021 of Rs. 116252696 and also filed IA at NCLT for admission of claim and to treat as secured creditor.
2	EPCG Custom	-	-	1,37,10,555	1,37,10,555	No	NA	NA	0.16%	0	0	0	0	Admitted, Claim received during CIRP Period
3	Commissioner of Custom Nhava Seva	-	-	5771378	5771378	No	NA	NA	0.07%	0	0	0	0	Admitted, Claim received during CIRP Period
	TOTAL			2,62,87,894	1,94,81,933				0.23%				68,05,961	